NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

9

C.P. No. 515/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES: M/s. PNP Maritime Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURED CFO

ORDER CP No.515/ 441/NCLT/MB/MAH/2017

For the report from the Registrar of Companies has not yet come, list this matter for hearing on 23.11.2017.

Sd/-

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)